

जबलपुर-गोंदिया रेल लाइन को बड़ी रेल लाइन में बदलना

*295. कुमारी सईदा खातुन : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को मध्य प्रदेश और महाराष्ट्र सरकारों से तथा अन्य व्यापारिक संघों से जबलपुर-गोंदिया छोटी रेल लाइन को बड़ी लाइन में बदलने के बारे में कोई अभ्यावेदन प्राप्त हुए हैं, यदि हाँ, तो सरकार की उन पर क्या प्रतिक्रिया है ;

(ख) क्या छोटी लाइन को बड़ी लाइन में बदलने के लिए सातवीं पंच-वर्षीय योजना में किसी धनराशि का प्रावधान रखा गया है; और

(ग) क्या मध्य प्रदेश में गोंदिया को बालाघाट से जोड़ने का कोई प्रस्ताव सरकार के विचाराधीन है ?

रेल मंत्रालय के राज्य मंत्री (श्री माधवराव सिधिया) : (क) इस आमान परिवर्तन के लिए अभ्यावेदन प्राप्त हुए हैं। पुराने सर्वेक्षण को अद्यतन करने तथा परियोजना की अर्थक्षमता की पुनः जाँच करने का प्रस्ताव है।

(ख) इस आमान परिवर्तन के लिए सातवीं पंचवर्षीय योजना में किसी धनराशि की व्यवस्था नहीं की गयी है।

(ग) जबलपुर-गोंदिया छोटी लाइन पर बालाघाट एक मौजूदा स्टेशन है।

Alleged theft of idol, from temples in Orchha in Madhya Pradesh

*296. SHRI DINKARRAO GOVIND-RAO PATIL; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:-

(a) whether Government are aware of large scale theft of idols from the temples in Orchha in Madhya Pradesh;

(b) if so, what are the details thereof; and

(c) what steps Government are taking to check this?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) and (b) One stone idol of Banke Behari (Lord Krishna) was stolen from, the Chaturbhuj temple, Orchha, on the night of 16/17-12-1986. Two metal idols, one of Lord Krishna and another of Radha were stolen from Laxmi temple, Orchha, on the night of 13/14-4-1987.

(c) The Government of Madhya Pradesh which is protecting some important monuments at Orchha is, proposing the following measures for the protection and security of the monuments and sculptures;

1. Removing dual administrative control over the protected temples by taking over sculptures including those in the sanctum from the priest (Pujari).

2. Bringing other monuments apart-from the five monuments already protected by the State, also under State protection.

3. Strengthening of the watch and ward staff.

4. Police have been asked to keep close watch over the sculptures and investigate cases of theft actively.

Offer of facilities by NRI Plastic Surgeons

*297. SHRI KRISHNA KUMAR BIRLA; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that some eminent non-resident Indian (NRI) Plastic Surgeons, who desired to open clinics in the country where plastic surgery facilities are not available and also to teach in medical colleges